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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.77/KB//2017 (CP-459/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M.

| Name | of the Company | Superking Electricals Pv | rt.Ltd. & Ors. | |
|---------------|--|--------------------------|------------------------|---------------------|
| Under Section | | 391(2),394 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

TIAINLA Dy Director

0/0 RD (ER) 6 12'17 Ministry of Couporate 5:12'17 Affairs

Amitabh Shukla, Adv. P.C. Pandey, Adv. Riger Seinha, Adv.

for the Applicant Ring Senta, companies 5.12.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, representing the Ministry of Corporate Affairs, Kolkata Central Government are present.

Heard. Reserved for order.

(Jinan K.R.) Member (I)

(V.P.Singh) Member (J)